

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 25910/2023

(Arising out of impugned final judgment and order dated 28-02-2023 in A482 No. 5106/2022 28-02-2023 in A482 No. 5127/2022 28-02-2023 in A482 No. 5157/2022 28-02-2023 in A482 No. 5200/2022 28-02-2023 in A482 No. 5313/2022 28-02-2023 in A482 No. 6543/2022 28-02-2023 in A482 No. 6649/2022 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

DR. MALTI SACHAN @ MALTI CHAUDHARY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.157798/2023-EXEMPTION FROM FILING O.T. and IA No.157794/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.157795/2023-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 21-08-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Nikhil Majithia, Adv.
Mr. Rishi Kumar Singh Gautam, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(NEETA SAPRA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)